

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

17. C.P. (IB)/1138(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.04.2024**

NAME OF THE PARTIES: Delta Total Facilities Private Limited
V/s
Jyoti Structures Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Nausher Kohli a/w Aurup Dasgupta, Sonam Ghiya and Drshika Hemnani appeared for the Operational Creditor. Ld. Sr. Adv. Gaurav Joshi a/w Anoop Rawar, Kriti Kalyani, Mohana Nijhawar and Rashi Sharma appeared for the Corporate Debtor. At the request of the parties, list the matter on **17.04.2024 at 1:00 PM** for hearing.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

10.04.2024
Sushil

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)